

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 139 of 2019

IN THE MATTER OF:

S. P. Contracts Pvt. Ltd. & Ors.

...Appellants

Vs

Dinker Dogra & Anr.

...Respondents

Present:

Appellants: Mr. Satish Gupta, Managing Director of S. P. Contracts Pvt. Ltd.

Respondents: Mr. Krishna Kumar and Ms. Srujana Suman Mund, Advocates.

O R D E R

24.07.2019: Respondent No. 2 has been served but there is no representation on its behalf. Its appearance is awaited. Respondents may file reply affidavits within 2 weeks. Rejoinder, if any, within one week thereof.

Post the matter 'for admission (after notice)' on **23rd August, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

am/nn